

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 310**  
IA-3198/2021  
In  
IB-722(ND)/2020

**IN THE MATTER OF:**

M/s. Tata Capital Financial Services Limited  
Vs.  
Bhavnesk Kanwar

**.....APPLICANT/PETITIONER**

**.....PERSONAL GUARANTOR**

**SECTION**

**U/s 95**

**Order delivered on 09.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Nikhil Kumar Singh.  
For the RP : RP Rajesh Ramnani.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **12.07.2023**.

Sd/-  
**(Court Officer)**